

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 120 of 2015 &
I.A. No. 193 of 2015**

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Hubli Electricity Supply Co. Ltd. & Ors. Appellant (s)
Vs.	
Green Infra Wind Power Gen. Ltd. & Anr.	... Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Chadha

ORDER

Issue notice to the Respondents returnable on 21.09.2015. Dasti in addition is permitted.

List the matter on **21.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**

